

- (ii) The Energy Conservation (Partial Risk Guarantee Fund for Energy Efficiency) Rules, 2016 have been notified in May, 2016; subsequently Operations Manual for the PRGFEE has also been prepared.
- (iii) Andhra Bank, YES Bank, IDFC Bank and Tata Cleantech Capital Ltd. have been empanelled as Participating Financial Institutions (PFIs) under PRGFEE.
- (iv) The Energy Conservation (Venture Capital Fund for Energy Efficiency) Rules, 2017 have been notified in March, 2017.
- (v) VCFEE Board of Trustees has been constituted and VCFEE Trust has been registered. Fund Manager for VCFEE has been identified through tender process.

So far, no funds have been released to any entity under the FEEED programme.

Power generation from tehri dam

†474. SHRI MAHENDRA SINGH MAHRA: Will the Minister of POWER be pleased to state:

(a) the details of the power generated from Tehri Dam in Uttarakhand from financial year 2015-16 to 2017-18;

(b) the details of free electricity received by the State and the amount of royalty received, year-wise;

(c) whether royalty received by State is expected to increase in future; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI RAJ KUMAR SINGH): (a) Tehri Dam and HPP (1000 MW) was commissioned in 2007-08. Details of Electricity generated from the project from 2015 to 2017-18 is as under:—

Sl. No.	Year	Energy generated (MU)
1.	2015-16	3101.08
2.	2016-17	3146.26
3.	2017-18 (upto Dec., 17)	2391.64

(b) There is no royalty being given to State Government. However, the details of free power from Tehri Dam and HPP (1000 MW) given to Uttarakhand State during last three years are as under:—

† Original notice of the question was received in Hindi.

Sl. No.	Year	Free Energy (MU)*
1.	2015-16	371.02
2.	2016-17	376.45
3.	2017-18 (upto Dec., 17)	285.68

*On the basis of Regional Energy Accounts issued by NRPC till date.

(c) and (d) Free power is given to the State Government as a fixed percentage of the total electricity generated, which is dependent on availability of water in the river.

Mobile application for electricity related information

†475. SHRI MAHESH PODDAR: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that a special mobile application has been developed to facilitate citizens for providing them electricity related information in rural areas;

(b) if so, the details thereof; and

(c) the current status, achievement and targets of usage of the said mobile application in the country, especially in the State of Jharkhand and the details of future plans thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAR SINGH): (a) to (c) Yes, Sir. Special mobile applications 'GARV' and 'SAUBHAGYA' have been developed by Rural Electrification Corporation (REC), the nodal agency for Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) and Pradhan Mantri Sahaj Bijli Har Ghar Yojana (SAUBHAGYA). In these mobile apps, data of electrification of villages and households, are updated by the concerned State DISCOMs for information of all the stakeholders and dissemination of information in public domain.

The apps aim to bring transparency and accountability in the rural electrification process in the country including Jharkhand. The apps are also being used for project monitoring of the rural electrification schemes across all States.

Power reforms in Jharkhand

†476. SHRI MAHESH PODDAR: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that notable progress has been made in the field of power and energy reforms in the country during last two and half years, if so, the details thereof;

† Original notice of the question was received in Hindi.